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## Allocation of foodgrains, sugar and Fertilizers to states and Union Territories

999 SHRI MADHU LIMAYE Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

- (a) whether it is a fact that the Ministry of Agriculture and Irrigation is responsible for the allocation of foodgrains, sugar and fertilisers to the various States and Union Territories,
- (b) if so, the allocations made for the months of September, October, November and December 1974 and January and February 1975 to the various States and Union Territories, and
- (c) whether the Government have issued any instruction to the States in regard to the tightening up of the distribution machinery and elimination of corruption?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA SALEB P SHINDE) (a) and (b) Statements showing allotment of food grains sugar and fertiliser for Sept 74 to Feb 75 are laid on the Table of the House [Pinced in Labrary See No LT18990/75]

(c) State Governments/Union Territory Administrations have been advised from time to time to streamline the distribution system and to prevent corruption and malpractices

## Drainage schemes for Chyor Land areas in Bihar

1000 SHRI MADHU LIMAYE Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

- (a) whether Government have carried out or have asked the State Government to carry out an extensive survey of North Western Bihar with a view to draining out water from the Chyor land areas and enabling the farmers to raise crops therein,
- (b) if so, the total area of such Chyor lands in North Western Bihar and

(c) whether Government intend to implement such drainage schemes in co-operation with the State Government?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH) (a) to (c) Flood control and Drainage from part of the State Plan The State Government of Bihar are, therefore primarily responsible for the planning and implementation of scheme for drainage of the Chaur areas (low lying agess). The State Government consult the Centre for any specific technical advice as necessary in the planning and implementation of the schemes

The total Chaur areas m North Western Bihar covering the Ghagra and Gandak basins has been estimated by the State Government as about 12 lakh ha A number of schemes for draining the depressions have already been implemented to benefit about 50 000 ha Four scheme, estimated to cost Rs 98 lakhs have been sanctioned for implementation and these will benefit about 12 lakh ha Investigations for the planning of further schemes are being carried out by the State Government.

12 00 hrs.

## RE QUESTION OF PRIVILEGE AGAINST THE MINISTER OF HOME AFFAIRS

SHRI JYOTIRMOY BOSU (Diamond Harbour) Sir, I have given notice of a privilege motion against Shri Brahmananda Reddy While replying to t Jama Masjid debate he made a wroag statement, regarding Farida

MR SPEAKER You should follow the procedure laid down under Direction 115

SHRI JYOTIRMOY BOSU. Sir, I have got the entire tape-recording (Interruptions).

SHRI SHYAMNANDAN MISHRA (Begusarai). Sir, apart from the fact